## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 113/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

J M Financial Assest Reconstruction Co. Ltd

V/s.

Sandhya Prakash Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Adr. Shikha Sethiq.	Aler. for	Respondent	Shilches 1
2. Adv. Raj deep Lains	Kerspondent- Adv. Jou		Qui.
2A. RAHUL GAJERA S. R. S. Sanjan 60-19	Reppulent Advocate		4.5
h. Milis Pankh		APPLICA	J. M.

## <u>ORDER</u>

Learned Senior Advocate Mr. R. S Sanjanwala with Learned Advocate Mr. Mihir Parikh present for Financial Creditor/ Applicant. Learned Advocate Ms. Shikha Sethia with Learned Advocate Mr. Rajdeep Lahiri with Learned Advocate Mr. Rahul Gajera i/b Singhani Legal Services present for Respondent.

Affidavit in reply filed.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of September, 2017.